

S.No.19

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-02-2024 AT 10:30 AM**

**IA (IBC) 2015/2023 in CP (IB) No. 365/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

...Petitioner

**VS**

Shri. Yelimali Venkatesh (Anna Eco Logiks Private Limited)

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 2015/2023**

Matter re-posted to 20.03.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**